

[Mr. Deputy Speaker]  
discussed it under Calling Attention. Yesterday also you raised the same problem. The Minister has replied to it.

(Interruptions)

SHRI C. MADHAV REDDI: But nothing has happened.

(Interruptions)

MR. DEPUTY SPEAKER: Let Mr. N.D. Tiwari introduce his Bill.

12.06 hrs.

NATIONAL HOUSING BANK BILL\*

[English]

THE MINISTER OF FINANCE (SHRI NARAYAN DATT TIWARI): With regard to this Bill I want to draw the attention of the House to clauses 14, 15(2) and 16 of the Bill which would involve expenditure from the Consolidated Fund of India. These clauses should have been printed in thick type but have not been done so due to printing error.

MR. DEPUTY SPEAKER: The Minister may please just introduce the Bill.

SHRI NARAYAN DATT TIWARI: I beg to move for leave to introduce a Bill to establish a bank to be known as the National Housing Bank to operate as a principal agency to promote housing finance institutions both at local and regional levels and to provide financial and other support to such institutions and for matters connected therewith or incidented thereto.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to establish a bank to be known as the National Housing Bank to operate as a principal agency to promote housing finance institutions both at local and regional levels and to provide financial and other support to such institutions and for matters connected therewith or incidental thereto".

*The Motion was adopted.*

SHRI NARAYAN DATT TIWARI: I introduce† the Bill.

(Interruptions)

[English]

MR. DEPUTY SPEAKER: I have called Mr. Acharia. I will call you next.

SHRI S. JAIPAL REDDY (Mahbubnagar): He is sitting down in my favour Sir.

MR. DEPUTY SPEAKER: Then I cannot allow him afterwards. I want to dispose of him first.

SHRI BASUDEB ACHARIA (Bankura): For about one month all the colleges are closed.

MR. DEPUTY SPEAKER: Mr. Madhav Reddi also raised this point.

SHRI BASUDEB ACHARIA: More than two lakh teachers are on strike. Yesterday Human Resources Development Minister

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† Introduced with the recommendation of the President.